

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A. No.129/2003 IN
M.A. No.964/2003
O.A. No.291/2003 2917/200/

New Delhi, this the 1st day of May, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

- Union of India through The General Manager Northern Railway, Baroda House, New Delhi.
- The Divisional Railway Manager, Northern Railway, Delhi Division.
- Divisional Railway Manager, (Delhi Division) DMRC Office, New Delhi Railway Station New Delhi.

(None present)

New Delhi.

.... Review Applicants

1. Buddha S/o Sh. Durga Prasad,
Aged about 55 years,
R/o Jhuggi No.12,
Near Nizamuddin Rly. Station,
New Delhi and working as C & W Cleaner in
Delhi Division at New Delhi Railway Station,

Versus

Gulaba S/o Sh. Phally Aged about 46 years, R/o Jhuggi No.12, Near Nizamuddin Rly. Station, New Delhi and working as C & W Cleaner in Delhi Division at New Delhi Railway Station, New Delhi.

(By Advocate : Ms. Seema Pandey for Shri Arun Bhushan)

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN:

There is no appearance on behalf of review applicants.

No good ground to review. RA is dismissed.

(GOVINDAN S. TAMPI)

MEMBER (A)

(V.S. AGGARWAL) CHAIRMAN

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